

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
STAR FACILITIES MANAGEMENT LIMITED
OPERATING IN FACILITY MANAGEMENT SERVICE IN NEW DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Star Facilities Management Limited CIN: U22222DL2007PLC169640 PAN: AALCS2854C
2. Address of the registered office and principal office (if any) of corporate debtor	Regd. office address: Half Basement no. 1, Sandhya Deep Building 15, East of Kailash, South Delhi, New Delhi, Delhi, India, 110065
3. URL of website	NA
4. Details of place where majority of fixed assets are located	NA
5. Installed capacity of main products/ services	CD is involved in Facility Management service there as per the data there are 4 projects under the hand of CD majorly in Haryana
6. Quantity and value of main products/ services sold in last financial year	As per Last audited Balance sheet of 2023-24- value of Revenue from operation was 17.7cr.
7. Number of employees/ workmen	13 (as on CIRP commencement date)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: cirp.starfacilitiesmgmgltd@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing: cirp.starfacilitiesmgmgltd@gmail.com
10. Last date for receipt of expression of interest	24 th August 2025
11. Date of issue of provisional list of prospective resolution applicants	3 rd September 2025
12. Last date for submission of objections to provisional list	8 th September 2025
13. Date of issue of final list of prospective resolution applicants	13 th September 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	18 th September 2025
15. Last date for submission of resolution plans	18 th October 2025
16. Process email id to submit EOI	cirp.starfacilitiesmgmgltd@gmail.com
17. Details of the corporate debtor's registration status as MSME	Small Enterprise



Atul Mittal

Atul Mittal
Director of

M/s Aarsh Resolution Professionals Private Limited
(Resolution Professional)

Reg. No. IBBI/IPE-0115/IPA-1/2024-25/50078

In the matter of Star Facilities Management Limited

Authorisation of Assignment (AFA): AA1/50078/02/300626/20054

AFA validity: 30.06.2026

Date: 26th July 2025

Place: New Delhi